

[Mr. Deputy-Speaker]

the Business Advisory Committee to find time so that a discussion might be had here as early as possible.

**Shrimati Kena Chakravarty:** I may submit that the job of the Business Advisory Committee is only to allocate time. But this House is supreme for deciding which particular matter is of urgent importance for the country. Therefore, I would urge that this House may give its opinion that we must have a discussion of this subject, so that the Business Advisory Committee could allocate the time for it. It is only a question of allocation of time so far as the Business Advisory Committee is concerned.

**Mr Deputy-Speaker:** It is not customary or usual that the House gives its opinion first. Secondly, the hon lady Member is also one of the Members of the Business Advisory Committee. She attends it every time and she could show her reaction and her feelings there. I think the Members there also represent the whole House. We will consider there all that is said here and see what can be done.

If I were to allow all the questions and the answers that have been given here now, it would become a regular discussion here and before we take any decision perhaps we may have spent three or four hours today in just putting the questions and getting answers.

**Shri Sadhan Gupta (Calcutta—East):** Perhaps, if we meet on Saturday and if there is time, we might have this discussion then.

**Mr. Deputy-Speaker:** That aspect also will be taken into consideration by the Business Advisory Committee.

12.37 hrs.

#### COMMITTEE OF PRIVILEGES

##### TENTH REPORT

**Shri Rane (Buldana):** I beg to move:

"That this House agrees with the Tenth Report of the Committee of Privileges laid on the Table on the 4th September, 1959".

**Mr. Deputy-Speaker:** The question is—

"That this House agrees with the Tenth Report of the Committee of Privileges laid on the Table on the 4th September, 1959".

*The motion was adopted.*

12.38 hrs

#### MOTION RE VIVIAN BOSE BOARD OF INQUIRY'S REPORT OF LIFE INSURANCE CORPORATION INQUIRY

**Shri Harsh Chandra Mathur (Pali):** I beg to move:

"That this House takes note of the Vivian Bose Board of Inquiry's Report of the Life Insurance Corporation Inquiry, the advice of the Union Public Service Commission thereon and Government of India Resolution dated the 27th May, 1959".

Sir, this is an important matter arising out of a parliamentary question and criticism on the floor of the House and has resulted in public inquiries at the highest level. It has resulted in the resignation of one of our important and senior Cabinet ministers and it has resulted in disciplinary action against certain highest officials. It is to close this chapter that we have got to "take note" in retrospect. I think it is the duty of this House and that it is in the public interest to examine the facts and the findings as they have emerged as a result of these enquiries, more particularly, the inquiry by the Vivian Bose Board and the Union Public Service Commission's observations and recommendations thereon.

Sir, we must have a final and full look at the whole picture and draw